

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM

(IB) 137 (ND)/2018

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.05.2018.**

**NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. Uttam Strips
Ltd.**

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

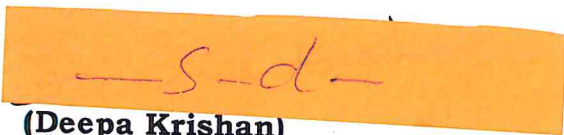
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For the Petitioner:	Mr. Pankaj Bhagat and Mr. Amitav Bachchan, Advocates
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For the Respondent:	Mr. Navneet Kumar Jain, IRP
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ORDER

The first report of the IRP has been filed with respect to the resolution proposed which is subject to finalization upon e-voting. Report with minutes be filed by the IRP by 28th May, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**